


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

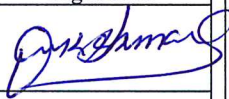
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 316/9/HDB/2018
NAME OF THE COMPANY	Suvarna Rotoprint Tech Pvt Ltd
NAME OF THE PETITIONER(S)	Raj Packaging Industries Ltd
NAME OF THE RESPONDENT(S)	Suvarna Rotoprint Tech Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajeev Ratna	Advocate	rajeevsatna.advocate@gmail.com 9533631522.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Lakshmana Rao.	Director	9177522725	

ORDER

Counsel for Petitioner/Operational Creditor present.

The Director of the Respondent Company present. Both

submitted that matter has been settled. Filed memo

with drawing the Petition, signed by both the parties.

This CP is closed as withdrawn.


MEMBER JUDICIAL